

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 162/2007
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**

NAME OF THE COMPANY: Ajay Batra & Ors. V/s. M/s. BHP Machines Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
(1)	MOHAK BHADANA	ADVOCATE	Resp. no. 4, 5 & 14	
(2)	Mr. Deepak Jain Mr. Pradeep K. B. Ms. Mahima Deepak Ms. Janvi Sharma	Advocate	Resp no. 21 to 25	
	ATUL BATRA	Self	Resp. 5	

ORDER

Re-notify on 14.11.2016.


(Ina Malhotra)
Member Judicial